

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 64(ND)/2015

CA. NO.

CORAM:

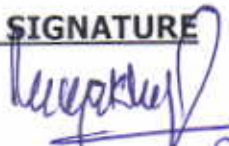
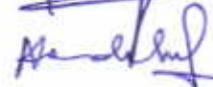
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s Sh. Anurag Kandelwal Vs. M/s. Wood Barn Impex Pvt.
Ltd.& ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Manish Mahesh	Adv	For the	
2.	Ar. Anurag Kandelwal	Petitioner		

ORDER

Ld. Counsel for the petitioner has pointed out that inventories filed by the respondents with the Bench Officer are incomplete. None is present on behalf of the respondents. With the reconstitution of the earlier Company Law Board to NCLT, it would be expedient to put the respondents to notice through counsel.

2. To come up on 10.08.2016 at 10.30 a.m.

Sd/-
(Ina Malhotra)
Member Judicial
Sd/-
(K. Varadharajan)
Member Judicial